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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

CP 166/97, MA 1446/97 in OA 95/96

New Delhi, this the 25th day of July, , 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Shri S. P. Biswas, Member (A)

Sunil Kumar Bansal,
s/o Sh. Suraj Bhan,
R/o 124, Hazirattan,
Bhatinda (Punjab)Petitioner

(By Advocate: Shri K.K.Bhuchar)

Versus

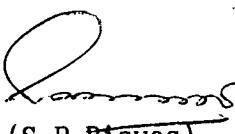
1. Shri N.K. Singh,
Secretary (Revenue)
Ministry of Finance,
North Block,
New Delhi.
2. Shri B. Sankaran,
Chairman,
Staff Selection Commission,
Block No. 12, CGO Complex,
Lodhi Road, New Delhi. ...Respondents

(By Advocate: Shri R.R. Bharti)

O R D E R (ORAL)
[Dr. Jose P. Verghese, Vice-chairman(J)]

It is stated by the counsel for the respondents that the order complained against has been complied with and the counsel for the petitioner says that formal orders are yet to be issued and it is expected that the same shall be issued in the normal course.

In view of the statement, these contempt of courts proceedings are dropped and noticed discharged.


(S.P.Biswas)

Member (A)


(Dr. Jose P. Verghese)
Vice-Chairman(J)

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